Annexure-1

Annexure-2

M/ S S.R.K. Chemicals Limited (In Liquidation)
(vide order dated 29.11.2021 which was received on 10.12.2021 through courrier)
Filing under clause 3 of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

List of Stakeholders as on: 17.02.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Neelkanth Salt Supply			Rs. 39,75,000	Rs. 39,75,000	Unsecured		Yes						